(c) if so, the work done by this body this year; and

(f) the further supervision/monitoring proposed for proper implementation of the Watershed Programme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VERMA): (a) Area Development on Watershed basis has been started from 1995-96 under Drought Prone Area Programme(DPAP), Desert Development Programme (DDP) and Integraged Wastelands Development Programme (IWDP) under the administrative control of this Ministry and in accordance with the Guidelines for Watershed Development effective from 1/4/95.

		(Rs. in lakhs)
S.No. Programme	Alloca-	Expen-
	tion for	on
	Watershed	Watershed
	Projects	Projects
DPAP	22,975.00	5,388.64
DDP	9,928.00	1,512.11
IWDP	176.66	16.82
Total	33,079.66	6,917.57
	DPAP DDP IWDP	tion for Watershed Projects DPAP 22,975.00 DDP 9,928.00 IWDP 176.66

The guidelines for Watershed development also provide for utilisation of 50% of the funds released under the Employment Assurance Scheme (EAS), on area development on watershed basis in the blocks covered under this scheme. Allocation under basis scheme is shared between Centre and States on 80:20 basis. Total Centre releases during 1995- 96 under this scheme were Rs. 1,70,569.00 lakhs.

(d) to (f) No separate body for monitoring the progress of development of watershed projects has been step up in this Ministry. The financial performance and physical achievements of watershed projects developed under DPAP and DDP are monitored through monthly and quarterly progress reports sent by the State Government in respect of projects taken up by each District Rural Development Agency (DRDA). Qualitative monitoring is done by the Area Officers of the Ministry through field visits in the States.

Physical and financial performance of the projects developed under IWDP, is monitored through quarterly reports. In addition independent evaluators are appointed after two monsoons to evaluate the work of each project. Besides the above, progress of projects is also monitored through field visits by Senior Officer of the departments of Wastelands Development.

1000 MW Power Project in Gujarat

2964. SHRI CHIMANBHAI HARIBHAI SHUKLA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal is set up a 1000 MW power project in Gujarat;

(b) if so, the extent of the amount proposed to be incurred on the said project;

(c) if not the reasons therefor; and

(d) by when the said project is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI): (a) to (c) No proposal for techno-economic clearance for setting up a 1000 MW power project in Gujarat has been received in the Central Electricity Authority (CEA).

(d) Does not arise.

Impact of shortage of fuel and other facilities on Power Collaboration Projects

2965. DR Y. LAKSHMI PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether shortage of fuel, inadequate transport and port facilities are hitting hard the new collaboration power projects; and

(b) if so, the steps taken to improve the core sector of the power projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES